

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:2269
ANSWERED ON:07.12.2005
SPECTRUM ALLOCATION
Aaron Rashid Shri J.M.

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the policy of the Government favours Global System for Mobile Communications (GSM) operators and puts Code Division Multiple Access (CDMA) operators at a disadvantage in spectrum allocation;
- (b) if so, the reasons therefor;
- (c) the details of spectrum allocation to GSM and CDMA operators;
- (d) whether both GSM and CDMA operators pay the same fee for spectrum; and
- (e) if so, the reasons for discrimination in allocation of spectrum to GSM and CDMA operators?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD)

- (a) No, Sir.
- (b) Does not arise in view of (a) above.
- (c) The initial spectrum is being allotted to GSM and CDMA operators in accordance with the relevant provisions of their respective Service License Agreements. With growth of service and increased subscriber base, allotment of additional spectrum is considered taking into account the relevant subscriber based eligibility criteria and subject to availability of spectrum in the concerned telecom service area.
- (d) Yes, Sir.
- (e) Does not arise in view of above .